

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO - 391
ANSWERED ON – 01/04/2026

DRUG DE-ADDICTION AND REHABILITATION CENTRE

391. # SHRI PRADIP KUMAR VARMA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of drug de-addiction and rehabilitation centres operating in the country;
- (b) the number of persons who benefitted from treatment and rehabilitation during the last three years;
- (c) the total Central assistance released for the drug de-addiction programme; and
- (d) the targets set for the expansion of de-addiction efforts in the coming years?

ANSWER

THE MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT

(DR.VIRENDRA KUMAR)

(a) to (d) A statement is laid on the Table of the House.

Statement in reply to Rajya Sabha Starred Question No. 391 for answer on 01.04.2026 asked by Shri Pradip Kumar Varma on “Drug de-addiction and rehabilitation centre”

(a) Presently, 768 treatment and rehabilitation centers are being supported under National Action Plan for Drug Demand Reduction (NAPDDR) Scheme by this Department across the country. These include 348 Integrated Rehabilitation Centres for Addicts (IRCAs), 76 Outreach and Drop-in Centres (ODICs), 45 Community-Based Peer-Led Interventions (CPLIs), 145 District De-Addiction Centres (DDACs) and 154 Addiction Treatment Facilities (ATFs).

(b) The number of persons who benefitted from treatment and rehabilitation during the last three years under NAPDDR are as follows-

Financial Year	No. of Beneficiaries
2022-23	3,58,134
2023-24	6,06,167
2024-25	8,20,832
Total	17,85,133

(c) The total Central assistance released for the drug de-addiction programme under NAPDDR during the last 3 years is as follows-

Financial Year	Funds Released (Rs. in Crore)
2022-23	97.51
2023-24	172.08
2024-25	266.69
Total	536.28

(d) Expansion of de-addiction efforts is a continuous process. There are provisions for establishment of treatment and rehabilitation centres for individuals affected by substance use under the Scheme. In this spirit, the Ministry aims to establish at least one centre in every district, while also envisaging dedicated de-addiction facilities for women, for children, and for individuals in prison settings, based on demand from States/UTs. These centres provide comprehensive and holistic recovery and rehabilitation services.

In addition to strengthening accessible treatment facilities, the scheme emphasizes preventive and awareness initiatives through community awareness campaigns, school and college based prevention programs, capacity building of stakeholders, and promotion of healthy lifestyles to reduce the risk of substance use among youth, women, and the broader community. Mass awareness programmes and activities are being conducted under the Nasha Mukta Bharat Abhiyaan to reduce the drug demand in the country.
